

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.326
55(ND)2008

IN THE MATTER OF:

Sh. Krishna Bans Basadur and Ors.

.....APPLICANT/PETITIONER

Vs

Installment Supply Ltd.

.....RESPONDENT

SECTION

U/s 397/398

Order delivered on 02.11.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**JUSTICE TELAPROLU RAJANI
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant :


For the Respondent :

ORDER

List before the Regular Bench on 21.12.2022.



**(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)**



**(JUSTICE TELAPROLU RAJANI)
MEMBER (JUDICIAL)**

Surjit